

pertaining to Ministry of Mines.

- (d) Status of implementation of recommendations contained in the 39th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel ‘Demands for Grants (2023-24)’ pertaining to Ministry of Mines.

Status of implementation of recommendations contained in the Three Hundred and Eighteenth and Three Hundred and Twenty-Second Reports of the Department-related Parliamentary Standing Committee on Industry

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा) : महोदय, मैं निम्नलिखित के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ:-

- (a) Status of implementation of recommendations contained in the 318th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2022-23) pertaining to the Ministry of Micro, Small and Medium Enterprises.
- (b) Status of implementation of recommendations contained in the 322nd Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2023-24) pertaining to the Ministry of Micro, Small and Medium Enterprises.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. MR. CHAIRMAN: Hon. Members, 22 notices received under Rule 267 do not merit admittance. ...*(Interruptions)*..

SHRI JAIRAM RAMESH (Karnataka): What is the subject, Sir?*(Interruptions)*...

SHRI K. C. VENUGOPAL (Rajasthan): What is the subject, Sir?*(Interruptions)*...

MR. CHAIRMAN: Take your seats. ...*(Interruptions)*..

SHRI K. C. VENUGOPAL: Sir, the Prime Minister is speaking outside...*(Interruptions)*.. The Home Minister is speaking outside the Parliament. ...*(Interruptions)*.. The Home Minister is giving statement about....*(Interruptions)*...

MR. CHAIRMAN: Do not be agitated. ...*(Interruptions)*... Venugopalji, conserve your energy for the right occasion. ...*(Interruptions)*.. Here, please cooperate with the Chair. ...*(Interruptions)*.. Please... ...*(Interruptions)*... Now, Matters raised with permission of the Chair. ...*(Interruptions)*... Shrimati Kanta Kardam. ...*(Interruptions)*... Not present. ...*(Interruptions)*... Shri Pramod Tiwari. ...*(Interruptions)*...

श्री प्रमोद तिवारी (राजस्थान): सर, पहले एलओपी को बोलने दीजिए, उसके बाद मैं बोलूंगा। ...*(व्यवधान)*... एम्स का बहुत इम्पोर्टेंट मैटर है। ..*(व्यवधान)*.. एम्स का रायबरेली का मामला है। ...*(व्यवधान)*...

एक माननीय सदस्य: सर, पहले एलओपी को बोलने दीजिए..*(व्यवधान)*..

MR. CHAIRMAN: Can you not go to your seat? ...*(Interruptions)*... I have seen some of the Members*(Interruptions)*... I have seen some of the Members committing that kind of grave misconduct which can't be countenanced. ...*(Interruptions)*... The House is adjourned to meet at 11.30 a.m.

The House then adjourned at eleven minutes past eleven of the clock.

The House reassembled at thirty minutes past eleven of the clock,

MR. CHAIRMAN *in the Chair.*

WELCOME TO THE PARLIAMENTARY DELEGATION FROM SRI LANKA

MR. CHAIRMAN: Hon. Members, on my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency, Mr. Mahinda Yapa Abeywardaena of the Democratic Socialist Republic of Sri Lanka and accompanying